## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2960 TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

## PURCHASE OF JAMMERS

2960. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of equipments/armaments used to check infiltration at the international borders and line of control by the defence forces of the country;

(b) whether the Government has given permission to purchase jammers for CRPF, CISF, ITBP, State Police and Jail administration in addition to the defence forces recently; and

(c) if so, the details thereof?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The Central Para Military Forces guarding the International

Borders and Line of Control use modern / sophisticated Arms &

Ammunitions, equipment like Night Vision Devices, Hand Held Thermal

Imagers etc.

(b) & (c): Yes, Madam. Ministry of Home Affairs has authorized CAPFs

to purchase Jammers as per their requirement from time to time. State

Governments provide such equipment to their Police Organizations and

Jails.